

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

43. C.P.(CAA)/147(MB)2023
IN
C.A.(CAA)/95(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Reliance-Grandvision India
Supply Private Limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Harsh C. Ruparelia, Ld. Authorised Representative for the Petitioner present. Mr. Gaurav Jaiswal, Ld. Authorised Representative for the RD present.
2. Heard the Ld. Counsel for the Petitioner and perused the records.
3. Ld. Authorized Representative for the RD present and submits that the reply submitted the petitioner are satisfactory and he has no objection in the approval of the scheme.
4. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)